NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 65/2001 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016

NAME OF THE COMPANY:

M/s. Aar Gee Board Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A of the Companies Act 1956.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 RAJIV BAML Advocate Petitioners
2. S.P. Snivas hva Advocate Petitioners

3. As high Haldh All Regy Mills

ORDER

At request of the parties, the matter is adjourned to 8.8.2016 at 2.00 PM

(R. Varadharajan)
Hon'ble Member(J)

(S.K.Mohapatra) Hon'ble Member(T)